

BUSINESS ADVISORY COMMITTEE

SIXTY-EIGHTH REPORT

(Second Lok Sabha)

The Business Advisory Committee held a sitting on Tuesday the 13th March, 1962.

The Committee recommend the allocation of time to the following items of legislative and other business as shown against each item:—

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| (1) | The Constitution (Twelfth Amendment) Bill, 1962
(Consideration and passing) | 1 hour. |
| (2) | The Goa, Daman and Diu (Administration) Bill, 1962
(Consideration and passing) | 2 hours. |
| (3) | The Advocates (Amendment) Bill, 1962
(Consideration and passing) | 1 hour. |
| (4) | The Union Duties of Excise (Distribution) Bill, 1962
(Consideration and passing) | 3 hours. |
| (5) | The Estate Duty (Distribution) Bill, 1962
(Consideration and passing) | 1 hour. |
| (6) | The Additional Duties of Excise (Goods of Special Importance) Amendment Bill.
(Consideration and passing) | 1 hour. |
| (7) | Debate on the President's Address | 10 hours. |
| (8) | Discussion and voting on the Supplementary Demands for Grants (General) for 1961-62. | 1½ hours. |
| (9) | Discussion and voting on the Supplementary Demands for Grants (Railways) for 1961-62. | 1½ hours. |
| (10) | General Discussion on the Railway Budget for 1962-63 | 5 hours. |
| (11) | Discussion and voting on Demands for Grants on Account (Railways) for 1962-63. | 1 hour. |

NEW DELHI:

March 13, 1962

Phalguna 22, 1883 (Saka)

M. ANANTHASAYANAM AYYANGAR,

Speaker.